

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :18/11/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

303-DELIVERYOFORDER/PARTHEARD-CODE-SAHARA-11.05AM

1	SEBI Appeal	250/2019	Sahara India Commercial Corporation Limited SICCL Vs. SEBI	Gaurav Joshi,Sr. Adv. i/b Markand Gandhi and Co. R.Dada,K.Setalvad,Sr. Adv. i/b K.Ashar and Co.
Sub Matter :		Misc. Application/0000440/2019		
	SEBI Appeal	251/2019	Shri Subrata Roy Sahara and Ors. Vs. SEBI	Somasekhar S. Adv. i/b Markand Gandhi and Co. R.Dada,K.Setalvad,Sr. Adv. i/b K.Ashar and Co.
Sub Matter :		Misc. Application/0001229/2021		
	SEBI Appeal	252/2019	Mr. I. Ahmad and Others Vs. SEBI	Neeta Jain,Adv. i/b D. V. Dubey, Advocate R.Dada,K.Setalvad,Sr. Adv. i/b K.Ashar and Co.
	Misc. Application	440/2019	SAHARA INDIA COMMERCIAL CORPORATION LTD. AND ANR.-STAY APPLICATION Vs. SEBI	Markand Gandhi AND CO. K. ASHAR AND CO
(Main Matter Number :SEBI Appeal/0000250/2019)				
	Misc. Application	1229/2021	Shri Subrata Roy and Sahara Ors.-Stay notice attch. Vs. SEBI	Markand Gandhi and Co K. Ashar and Co
(Main Matter Number :SEBI Appeal/0000251/2019)				

592-ADMISSION-COURTCODE-SCORES COMPLAINT-11.10 AM

2	Misc. Application	1141/2021	BIPIN TARO VAZIRANI-EXEMPTION Vs. SEBI	Bachubhai Munim and Co.
(Main Matter Number :SEBI Appeal/0000661/2021)				

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :18/11/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	661/2021	BIPIN TARO VAZIRANI Vs. SEBI	Bachubhai Munim and Co.
Sub Matter :		Misc. Application/0001141/2021		

86-ADMISSION-COURTCODE -OPENOFFERSAST-11.15A.M.

3	SEBI Appeal AND MA. NO. 1190/2021- DELAY APP.	683/2021	Piyush Kothari Vs. SEBI	ANP Chambers
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15-ADMISSION - COURTCODE-DEEMEDPUBLICISSUE-11.20AM

4	SEBI Appeal AND MA. NO. 1191/2021- DELAY	684/2021	Vinesh S. Patel and Anr. Vs. SEBI	Dr. S.K.Jain, PCS
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58-ADMISSION -COURTCODE-DELAYDISCLOSURE-11.25AM

5	SEBI APPEAL AND MA. NO. 1202/2021- DELAY APP.	685/2021	Rajat Commercial Enterprises Private Limited Vs. SEBI	Bellator Legal Services LLP
6	SEBI Appeal AND MA. NO. 1203/2021- DELAY APP.	686/2021	Navyug Telefilms Private Limited Vs. SEBI	Bellator Legal Services LLP
7	SEBI Appeal AND MA. NO. 1204/2021- DELAY APP	687/2021	Kasturi Overseas Private Limited Vs. SEBI	Bellator Legal Services LLP

48-ADMISSION-COURTCODE-FINANCIALSTATEMENTS-11.30AM

8	SEBI Appeal AND AND MA. NO. 1225/2021- URGENCY APP ANDMA. NO. 1226/2021- DELAY APP	688/2021	Neha Nilesh Patil Vs. SEBI	Dr. S.K.Jain, PCS
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567-ADMISSION-COURTCODE-MADIRECTIONS-11.35A.M.

9	SEBI Appeal	173/2009	Liberty Stocklinks Pvt. Ltd and Anr. Vs. SEBI AND ANR.	Advocate L L JAIN
Sub Matter :		Misc. Application/0001137/2021		

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :18/11/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1137/2021	Vikas Mehta -Applicant Vs. SEBI AND ANR.	Advocate L L JAIN

(Main Matter Number :SEBI Appeal/0000173/2009)

202-MA HEARING-COURTCODE-MARESTORATION-11.40A.M.

10	SEBI Appeal	645/2021	ARUN PANCHARIYA Vs. SEBI	Mr.Sandeep Wadhawan, Advocate
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MA. NO. 1227/2021- RESTORATION OF APPEAL
 (Main Matter Number :Misc. Application/0001227/2021)
 Sub Matter(Disposed) : Misc. Application/0001135/2021
 Sub Matter(Disposed) : Misc. Application/0001188/2021

479-PART HEARD-CODE-PREFERENTIALALLOTMENT-11.45A.

11	SEBI Appeal	448/2020	Farooq Kasam Hawa and Ors Vs. SEBI	Shah and Ramaiya Vidhii Partners
	SEBI Appeal	449/2020	Farooq Kasam Hawa and Ors. Vs. SEBI	Shah and Ramaiya Vidhii Partners
	Sub Matter :	Misc. Application/0000816/2021		
	SEBI Appeal	32/2021	Harshaben Lakhani Vs. SEBI	Shah and Ramaiya Vidhii Partners
	SEBI Appeal	33/2021	Harshaben Lakhani Vs. SEBI	Shah and Ramaiya Vidhii Partners
	SEBI Appeal	34/2021	Gunjan R. Patel Vs. SEBI	Shah and Ramaiya Vidhii Partners
	SEBI Appeal	35/2021	Gunjan R. Patel Vs. SEBI	Shah and Ramaiya Vidhii Partners

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :18/11/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	36/2021	Babubhai Bambhroliya and Anr. Vs. SEBI	Shah and Ramaiya Vidhii Partners
	SEBI Appeal	37/2021	Babubhai Bambhroliya and Anr. Vs. SEBI	Shah and Ramaiya Vidhii Partners
	SEBI Appeal LEAD MATTER	47/2021	Mr. Kalpesh Gadhecha Vs. SEBI	Shah and Ramaiya Vidhii Partners
	SEBI Appeal	48/2021	Mr. Kalpesh Gadhecha Vs. SEBI	 Vidhii Partners
	Misc. Application DISPOSED OF	65/2021	Purvesh M. Shah HUF and Ors-COD Vs. SEBI	Pariman Law Associates Vidhii Partners
(Main Matter Number :SEBI Appeal/0000121/2021)				
	Misc. Application DISPOSED OF	80/2021	Mansukhlal K. Shah HUF and Ors. -COD Vs. SEBI	Parinam Law Associates Vidhii Partners
(Main Matter Number :SEBI Appeal/0000122/2021)				
	SEBI Appeal	68/2021	Baldevbhai S. Patel Vs. SEBI	Mr. Nithish Bangera, PCS Vidhii Partners
Sub Matter :		Misc. Application/0000784/2021-STAY APPLICATION AND MA. NO. 852/2021- URGENT HEARING IN MA		
	SEBI Appeal	69/2021	Ramilaben Baldevbhai Patel Vs. SEBI	Mr. Nithish Bangera, PCS Vidhii Partners
Sub Matter :		Misc. Application/0000785/2021-STAY APP. AND MA. NO. 853/2021- URGENT HEARING IN MA		
	SEBI Appeal	106/2021	Shailesh Baldevbhai Patel Vs. SEBI	 Vidhii Partners
Sub Matter :		Misc. Application/0000786/2021-STAY APPLICATION AND MA. NO. 854/2021- URGENT HEARING IN MA		

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :18/11/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	107/2021	Harshadkumar Baldevbhai Patel Vs. SEBI	Ms. Varada Bhide, PCS Vidhii Partners
Sub Matter : MA. NO. /0000787/2021-STAY APPLICATION AND MIA. NO. 855/2021- URGENT HEARING IN MA				
	SEBI Appeal	121/2021	Purvesh M. Shah HUF and Ors Vs. SEBI	Pariman Law Associates Vidhii Partners
Sub Matter :DISPOSED OF Misc. Application/0000065/2021				
	SEBI Appeal	122/2021	Mansukhlal K. Shah HUF and Ors. Vs. SEBI	Parinam Law Associates Vidhii Partners
Sub Matter :DISPOSED OF Misc. Application/0000080/2021				
	SEBI Appeal	276/2021	Mr. Shah Chirag Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) : Misc. Application/0000382/2021				
Sub Matter(Disposed) : Misc. Application/0000383/2021				
	SEBI Appeal	172/2021	Baldevbhai S. Patel Vs. SEBI	Mr. Nithish Bangera, PCS Vidhii Partners
	SEBI Appeal	173/2021	Shailesh Baldevbhai Patel Vs. SEBI	None for the Appellant Vidhii Partners
	SEBI Appeal	174/2021	Harshadkumar Baldevbhai Patel Vs. SEBI	Ms. Varada Bhide, PCS Vidhii Partners
	SEBI Appeal	175/2021	Ramilaben Patel Vs. SEBI	Mr. Nithish Bangera, PCS Vidhii Partners
	SEBI Appeal	176/2021	M. Mathivanan Vs. SEBI	Ms. Varada Bhide, PCS Vidhii Partners

Securities Appellate Tribunal
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 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :18/11/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	177/2021	M. Mathivanan Vs. SEBI	Ms. Varada Bhide, PCS Vidhii Partners
	Sub Matter :	Misc. Application/0000788/2021 STAY APP AND MA. NO. 856/2021- URGENT HEARING IN MA		
	SEBI Appeal	219/2021	Mr. Anil Bhalabhai Bariya Vs. SEBI	None for the Appellant Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000205/2021		
	Sub Matter(Disposed) :	Misc. Application/0000206/2021		
	SEBI Appeal	220/2021	Mr. Anil Bhalabhai Bariya Vs. SEBI	None for the Appellant Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000207/2021		
	Sub Matter(Disposed) :	Misc. Application/0000208/2021		
	SEBI Appeal	221/2021	Jayshree Kishor Dholakia Vs. SEBI	None for the Appellant Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000230/2021		
	SEBI Appeal	222/2021	Ms. Jayshree Kishor Dholakia Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000231/2021		
	Sub Matter(Disposed) :	Misc. Application/0000232/2021		
	SEBI Appeal	223/2021	Mrs. Shalomiben Anilbhai Bariya Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000234/2021		
	Sub Matter(Disposed) :	Misc. Application/0000235/2021		
	SEBI Appeal	224/2021	Mrs. Shalomiben Anilbhai Bariya Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000236/2021		
	Sub Matter(Disposed) :	Misc. Application/0000237/2021		
	SEBI Appeal	225/2021	Mr. Kishorbhai S. Dholakia Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000238/2021		
	Sub Matter(Disposed) :	Misc. Application/0000239/2021		

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :18/11/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	226/2021	Mr. Kishorbhai S. Dholakia Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000240/2021		
	Sub Matter(Disposed) :	Misc. Application/0000241/2021		
	SEBI Appeal	227/2021	Mrs. Chandrikaben Naranbhai Panchal Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000242/2021		
	Sub Matter(Disposed) :	Misc. Application/0000243/2021		
	SEBI Appeal	228/2021	Mrs. Chandrikaben Naranbhai Panchal Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000244/2021		
	Sub Matter(Disposed) :	Misc. Application/0000245/2021		
	SEBI Appeal	229/2021	Mr. Rinkeshkumar N. Panchal Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000247/2021		
	Sub Matter(Disposed) :	Misc. Application/0000248/2021		
	SEBI Appeal	230/2021	Mr. Rinkeshkumar N. Panchal Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000249/2021		
	Sub Matter(Disposed) :	Misc. Application/0000250/2021		
	SEBI Appeal	231/2021	Mr. Kiritbhai Shantilal Shah Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000251/2021		
	Sub Matter(Disposed) :	Misc. Application/0000252/2021		
	SEBI Appeal	232/2021	Mr. Kiritbhai Shantilal Shah Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000253/2021		
	Sub Matter(Disposed) :	Misc. Application/0000254/2021		

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :18/11/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	233/2021	Mr. Gaurang Pathak Vs. SEBI	Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000257/2021		
Sub Matter(Disposed) :		Misc. Application/0000256/2021		
	SEBI Appeal	234/2021	Mr. Gaurang Pathak Vs. SEBI	Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000259/2021		
Sub Matter(Disposed) :		Misc. Application/0000260/2021		
	SEBI Appeal	235/2021	Mr. Bimesh Arvindbhai Jani Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000261/2021		
Sub Matter(Disposed) :		Misc. Application/0000262/2021		
	SEBI Appeal	236/2021	Mr. Bimesh Arvindbhai Jani Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000263/2021		
Sub Matter(Disposed) :		Misc. Application/0000264/2021		
	SEBI Appeal	237/2021	Mr. Manthan Rajendrabhai Modi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000265/2021		
Sub Matter(Disposed) :		Misc. Application/0000266/2021		
	SEBI Appeal	238/2021	Mr. Manthan Rajendrabhai Modi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000267/2021		
Sub Matter(Disposed) :		Misc. Application/0000268/2021		
	SEBI Appeal	239/2021	Yogendra J. Prajapati Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000272/2021		
Sub Matter(Disposed) :		Misc. Application/0000273/2021		

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :18/11/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	240/2021	Yogendra J. Prajapati Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000274/2021		
Sub Matter(Disposed) :		Misc. Application/0000275/2021		
	SEBI Appeal	241/2021	Mr. Prajapati Nilesh J. Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000279/2021		
Sub Matter(Disposed) :		Misc. Application/0000280/2021		
	SEBI Appeal	242/2021	Mr. Prajapati Nilesh J. Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000281/2021		
Sub Matter(Disposed) :		Misc. Application/0000282/2021		
	SEBI Appeal	243/2021	Dipakkumar Rajaram Joshi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000287/2021		
Sub Matter(Disposed) :		Misc. Application/0000288/2021		
	SEBI Appeal	244/2021	Dipakkumar Rajaram Joshi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000289/2021		
Sub Matter(Disposed) :		Misc. Application/0000290/2021		
	SEBI Appeal	245/2021	Mr. Nikunj Dineshkumar Soni Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000291/2021		
Sub Matter(Disposed) :		Misc. Application/0000292/2021		
	SEBI Appeal	246/2021	Mr. Nikunj Dineshkumar Soni Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000293/2021		
Sub Matter(Disposed) :		Misc. Application/0000294/2021		

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :18/11/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	247/2021	Manish Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000295/2021		
Sub Matter(Disposed) :		Misc. Application/0000296/2021		
	SEBI Appeal	248/2021	Manish Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000297/2021		
Sub Matter(Disposed) :		Misc. Application/0000298/2021		
	SEBI Appeal	249/2021	Mr. Birju Pravinchandra Sanghvi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000308/2021		
Sub Matter(Disposed) :		Misc. Application/0000309/2021		
	SEBI Appeal	250/2021	Mr. Birju Pravinchandra Sanghvi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000310/2021		
Sub Matter(Disposed) :		Misc. Application/0000311/2021		
	SEBI Appeal	251/2021	Mrs. Jayshreeben Kiritkumar Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000312/2021		
Sub Matter(Disposed) :		Misc. Application/0000313/2021		
	SEBI Appeal	252/2021	Mrs. Jayshreeben Kiritkumar Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000314/2021		
Sub Matter(Disposed) :		Misc. Application/0000315/2021		
	SEBI Appeal	253/2021	Mr. Naranbhai J. Panchal Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000316/2021		
Sub Matter(Disposed) :		Misc. Application/0000317/2021		

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :18/11/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	254/2021	Mr. Naranbhai J. Panchal Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000318/2021		
Sub Matter(Disposed) :		Misc. Application/0000319/2021		
	SEBI Appeal	255/2021	Mr. GAUTAM SHIVSINGH ZALA Vs. SEBI	Juris Matrix Partners LLP
Sub Matter :		Misc. Application/0001151/2021		
Sub Matter(Disposed) :		Misc. Application/0000320/2021		
Sub Matter(Disposed) :		Misc. Application/0000321/2021		
	SEBI Appeal	256/2021	Mr. GAUTAM SHIVSINGH ZALA Vs. SEBI	Juris Matrix Partners LLP
Sub Matter :		Misc. Application/0001152/2021		
Sub Matter(Disposed) :		Misc. Application/0000322/2021		
Sub Matter(Disposed) :		Misc. Application/0000323/2021		
	SEBI Appeal	257/2021	Mr. Ankit Rajeshbhai Rajput Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000328/2021		
Sub Matter(Disposed) :		Misc. Application/0000329/2021		
Sub Matter(Disposed) :		Misc. Application/0000332/2021		
Sub Matter(Disposed) :		Misc. Application/0000333/2021		
	SEBI Appeal	258/2021	Mr. Ankit Rajeshbhai Rajput Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000330/2021		
Sub Matter(Disposed) :		Misc. Application/0000331/2021		
	SEBI Appeal	259/2021	Mr. Ronak Nayankumar Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	SEBI Appeal	260/2021	Mr. Ronak Nayankumar Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000334/2021		
Sub Matter(Disposed) :		Misc. Application/0000335/2021		

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :18/11/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	261/2021	MR. HITESH CHINUBHAI SHAH Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000345/2021		
Sub Matter(Disposed) :		Misc. Application/0000346/2021		
	SEBI Appeal	262/2021	MR. HITESH CHINUBHAI SHAH Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000347/2021		
Sub Matter(Disposed) :		Misc. Application/0000348/2021		
	SEBI Appeal	263/2021	HIRAL MANISH Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000349/2021		
Sub Matter(Disposed) :		Misc. Application/0000350/2021		
	SEBI Appeal	264/2021	HIRAL MANISH Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000351/2021		
Sub Matter(Disposed) :		Misc. Application/0000352/2021		
	SEBI Appeal	265/2021	Mr. Hiteshkumar Mahipatlal Patel Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000353/2021		
Sub Matter(Disposed) :		Misc. Application/0000354/2021		
Sub Matter(Disposed) :		Misc. Application/0000355/2021		
Sub Matter(Disposed) :		Misc. Application/0000356/2021		
	SEBI Appeal	266/2021	Mr. Hiteshkumar Mahipatlal Patel Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :18/11/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	267/2021	Ravi Dipakbhai Joshi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000357/2021		
Sub Matter(Disposed) :		Misc. Application/0000358/2021		
	SEBI Appeal	268/2021	Ravi Dipakbhai Joshi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000359/2021		
Sub Matter(Disposed) :		Misc. Application/0000360/2021		
	SEBI Appeal	269/2021	Mr. Pratikbhai Kiritkumar Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000361/2021		
Sub Matter(Disposed) :		Misc. Application/0000362/2021		
	SEBI Appeal	270/2021	Mr. Pratikbhai Kiritkumar Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000363/2021		
Sub Matter(Disposed) :		Misc. Application/0000364/2021		
	SEBI Appeal	271/2021	Hareshkumar P. Patel Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000372/2021		
Sub Matter(Disposed) :		Misc. Application/0000373/2021		
	SEBI Appeal	272/2021	Hareshkumar P. Patel Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000374/2021		
Sub Matter(Disposed) :		Misc. Application/0000375/2021		
	SEBI Appeal	273/2021	Mr. Amit Dipakbhai Gajjar Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000376/2021		
Sub Matter(Disposed) :		Misc. Application/0000377/2021		

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :18/11/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	274/2021	Mr. Amit Dipakbhai Gajjar Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000378/2021		
	Sub Matter(Disposed) :	Misc. Application/0000379/2021		
	SEBI Appeal	275/2021	Mr. Shah Chirag Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000380/2021		
	Sub Matter(Disposed) :	Misc. Application/0000381/2021		
	SEBI Appeal	277/2021	Rohitkumar Shantilal Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000389/2021		
	Sub Matter(Disposed) :	Misc. Application/0000390/2021		
	SEBI Appeal	278/2021	Rohitkumar Shantilal Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000391/2021		
	Sub Matter(Disposed) :	Misc. Application/0000392/2021		
	SEBI Appeal	279/2021	Mrs. Manisha Rajendra Modi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000394/2021		
	Sub Matter(Disposed) :	Misc. Application/0000393/2021		
	SEBI Appeal	280/2021	Mrs. Manisha Rajendra Modi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000395/2021		
	Sub Matter(Disposed) :	Misc. Application/0000396/2021		
	SEBI Appeal	281/2021	Mr. Devangkumar Arvindkumar Jani Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000401/2021		
	Sub Matter(Disposed) :	Misc. Application/0000402/2021		

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :18/11/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	282/2021	Mr. Devangkumar Arvindkumar Jani Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000403/2021		
	Sub Matter(Disposed) :	Misc. Application/0000404/2021		
	SEBI Appeal	283/2021	Mr. Rajendra Dahyalal Pathak Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000405/2021		
	Sub Matter(Disposed) :	Misc. Application/0000406/2021		
	Sub Matter(Disposed) :	Misc. Application/0000408/2021		
	SEBI Appeal	284/2021	Mr. Rajendra Dahyalal Pathak Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000407/2021		
	SEBI Appeal	285/2021	Mihir Consultancy and Trading Company Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000460/2021		
	Sub Matter(Disposed) :	Misc. Application/0000461/2021		
	SEBI Appeal	286/2021	Mihir Consultancy and Trading Company Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000462/2021		
	Sub Matter(Disposed) :	Misc. Application/0000463/2021		
	SEBI Appeal	287/2021	Pranatpal Tradelink Pvt. Ltd. Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000464/2021		
	Sub Matter(Disposed) :	Misc. Application/0000465/2021		
	SEBI Appeal	288/2021	Pranatpal Tradelink Pvt. Ltd. Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000466/2021		
	Sub Matter(Disposed) :	Misc. Application/0000467/2021		

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :18/11/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	289/2021	Mainak Comtrade Private Limited Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000468/2021		
	Sub Matter(Disposed) :	Misc. Application/0000469/2021		
	SEBI Appeal	290/2021	Mainak Comtrade Private Limited Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000470/2021		
	Sub Matter(Disposed) :	Misc. Application/0000471/2021		
	SEBI Appeal	291/2021	Taru Pallav Projects Pvt. Ltd. Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000472/2021		
	Sub Matter(Disposed) :	Misc. Application/0000473/2021		
	SEBI Appeal	292/2021	Taru Pallav Projects Pvt. Ltd. Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000474/2021		
	Sub Matter(Disposed) :	Misc. Application/0000475/2021		
	SEBI Appeal	293/2021	Mr. Tosif Yunusbhai Amroniya Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000487/2021		
	Sub Matter(Disposed) :	Misc. Application/0000488/2021		
	SEBI Appeal	294/2021	Mr. Tosif Yunusbhai Amroniya Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000489/2021		
	Sub Matter(Disposed) :	Misc. Application/0000490/2021		
	SEBI Appeal	295/2021	Bhavesh Ishwarlal Panchasara Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
	Sub Matter(Disposed) :	Misc. Application/0000491/2021		
	Sub Matter(Disposed) :	Misc. Application/0000492/2021		

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :18/11/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	296/2021	Bhavesh Ishwarlal Panchasara Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000493/2021		
Sub Matter(Disposed) :		Misc. Application/0000494/2021		
	SEBI Appeal	297/2021	Mr. Rahim Umarbhai Ravkarda Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000495/2021		
Sub Matter(Disposed) :		Misc. Application/0000496/2021		
	SEBI Appeal	298/2021	Mr. Rahim Umarbhai Ravkarda Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000497/2021		
Sub Matter(Disposed) :		Misc. Application/0000498/2021		
	SEBI Appeal	299/2021	Dhyana Finstock Limited Vs. SEBI	JURIS LINK VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000501/2021		
Sub Matter(Disposed) :		Misc. Application/0000502/2021		
	SEBI Appeal	300/2021	Dhyana Finstock Limited Vs. SEBI	JURIS LINK VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000503/2021		
Sub Matter(Disposed) :		Misc. Application/0000504/2021		
	SEBI Appeal	301/2021	Harshadkumar Patel Vs. SEBI	JURIS LINK Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000505/2021		
Sub Matter(Disposed) :		Misc. Application/0000506/2021		
Sub Matter :		Misc. Application/0001168/2021		

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :18/11/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	302/2021	Harshadkumar Patel Vs. SEBI	JURIS LINK Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000507/2021		
Sub Matter(Disposed) :		Misc. Application/0000508/2021		
Sub Matter :		Misc. Application/0001169/2021		
	SEBI Appeal	303/2021	Priti Jayakarbhair Christian Vs. SEBI	JURIS LINK Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000509/2021		
Sub Matter(Disposed) :		Misc. Application/0000510/2021		
	SEBI Appeal	304/2021	Priti Jayakarbhair Christian Vs. SEBI	JURIS LINK Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000511/2021		
Sub Matter(Disposed) :		Misc. Application/0000512/2021		
	SEBI Appeal	305/2021	Rajeshkumar Christies Vs. SEBI	JURIS LINK VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000513/2021		
Sub Matter(Disposed) :		Misc. Application/0000514/2021		
	SEBI Appeal	306/2021	Rajeshkumar Christies Vs. SEBI	JURIS LINK VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000515/2021		
Sub Matter(Disposed) :		Misc. Application/0000516/2021		
	Misc. Application	784/2021	Baldevbhai Patel Vs. SEBI	Mr. Nithish Bangera, PCS Vidhii Partners
(Main Matter Number :SEBI Appeal/0000068/2021)				
	Misc. Application	785/2021	Ramilaben Baldevbhai Patel- stay application Vs. SEBI	Mr. Nithish Bangera, PCS Vidhii Partners
(Main Matter Number :SEBI Appeal/0000069/2021)				

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :18/11/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	786/2021	Shailesh B. Patel Vs. SEBI (Main Matter Number :SEBI Appeal/0000106/2021)	R V LEGAL
	SEBI Appeal	787/2021	Harshadkumar B. Patel Vs. SEBI (Main Matter Number :SEBI Appeal/0000107/2021)	Ms. Varada Bhide, PCS Vidhii Partners
	Misc. Application	788/2021	M.Mathivan - stay application Vs. SEBI (Main Matter Number :SEBI Appeal/0000177/2021)	Ms. Varada Bhide, PCS
	Misc. Application	816/2021	Farooq Kasam Hawa and Ors-stay application479 Vs. SEBI (Main Matter Number :SEBI Appeal/0000449/2020)	Shah and Ramaiya, Chartered Accountants
	SEBI Appeal	307/2021	Chetan Marutirao Yangalwar HUF Vs. SEBI	Ms. Varada Bhide, PCS VIDHI PARTNERS, ADVOCATES
	Misc. Application	1151/2021	GAUTAM SHIVSINGH ZALA-ABATEMENT Vs. SEBI (Main Matter Number :SEBI Appeal/0000255/2021)	Juris Matrix Partners LLP
	Misc. Application	1152/2021	GAUTAM SHIVSINGH ZALA-ABATEMENT Vs. SEBI (Main Matter Number :SEBI Appeal/0000256/2021)	Juris Matrix Partners LLP
	Misc. Application	1168/2021	Harshadkumar Patel -Abatement Application Vs. SEBI (Main Matter Number :SEBI Appeal/0000301/2021)	Juris Link Vidhii Partners

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :18/11/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1169/2021	Harshadkumar Patel -Abatement Application Vs. SEBI	Juris Link Vidhii Partners
(Main Matter Number :SEBI Appeal/0000302/2021)				
<u>246-PART HEARD-COURTCODE-BROKERFEE-AT-12.15PM</u>				
12	SEBI Appeal	214/2019	Geofin Comtrade Limited Vs. SEBI	Zerick Dastur,Adv.i/b Zerick Dastur,Adv and Sol Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	217/2019	Phillip Commodities India Pvt. Ltd. Vs. SEBI	P.N.Modi,Sr.Adv. i/b Prakash Shah and Associates Fredun De Vitre,Sr.Adv. i/b K.Ashar and Co.
	SEBI Appeal	218/2019	IIFL Commodities Limited Vs. SEBI	Mustafa Doctor,Sr. Adv. i/b Alliance Law Rafique Dada,Sr.Adv. i/b K.Ashar and Co.
	SEBI Appeal	288/2019 (/0000)	Anand Rathi Commodities Ltd. Vs. SEBI	Pradeep Sancheti,Sr.Adv-ShardulA marchandMangaldas Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	289/2019	Motilal Oswal commoditites Broker Pvt. Ltd. Vs. SEBI	Venkatesh Dhond,Sr. Adv.i/b Parinam Law Associates Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	567/2019	NSEL Vs. SEBI	Mr.Arnab Misra Advocate
	SEBI Appeal	568/2019 (/0000)	National Spot Exchange Limited Vs. SEBI and Anr.	Vaish Associates

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :18/11/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	569/2019 (/0000)	National Spot Exchange Limited Vs. SEBI and Anr.	Vaish Associates
	SEBI Appeal	570/2019 (/0000)	National Spot Exchange Limited Vs. SEBI and Anr.	Vaish Associates
	SEBI Appeal	571/2019 (/0000)	National Spot Exchange Limited Vs. SEBI and Anr.	Vaish Associates

527-ADM-COURTCODE-STRICTCOMPLIANCE-AT-12.30 PM

13	Misc. Application	978/2021	JK Paper Limited-Urgency and stay Vs. SEBI	Shardul Amarchand Mangaldas and Co
	(Main Matter Number :SEBI Appeal/0000587/2021)			
	Misc. Application	979/2021	JK Paper Limited-Delay Vs. SEBI	Shardul Amarchand Mangaldas and Co
	(Main Matter Number :SEBI Appeal/0000587/2021)			
	SEBI Appeal	587/2021	JK Paper Limited Vs. SEBI	Shardul Amarchand Mangaldas and Co
	Sub Matter :	Misc. Application/0000978/2021		
	Sub Matter :	Misc. Application/0000979/2021		

235-ADMDISPOSAL-COURTCODE-SASTPAC-AT12.20P.M.

14	SEBI Appeal	203/2019	Shiv Kumar Agarwal Vs. SEBI	Vinay Chauhan,Adv.i/b Corporate Law Chambers India Mustafa Doctor,Sr.,Adv. i/b ELP
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Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :18/11/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	255/2019	Madhudevi Agarwal Vs. SEBI	Vinay Chauhan,Adv. i/b CorporateLawChambersIndia Mustafa Doctor,Sr.,Adv. i/b ELP
	SEBI Appeal	350/2019	Pawankumar Agarwal and Others Vs. SEBI	Rajvi Patel,Adv. i/b Rajpurohit and Associates Mustafa Doctor, Sr. Adv. i/b ELP
	SEBI Appeal	462/2019	Sanjay Thakkar Vs. SEBI	Subhash Jaiswar, Advocate Vivek Shah,Adv. i/b ELP
	SEBI Appeal	101/2020	Roselabs Finance Ltd. Vs. SEBI	Mr. Mehul Jain, Advocate Mr. Rashi Dalmia, Advocate
	Misc. Application	609/2021	BASANT MALPANI-INTERIM RELIEF Vs. SEBI	Corporate and Legal Advisor
(Main Matter Number :SEBI Appeal/0000447/2021)				
	SEBI Appeal	447/2021	BASANT MALPANI Vs. SEBI	Corporate and Legal Advisor
Sub Matter :		Misc. Application/0000609/2021		

227-DISPOSAL-COURTCODE-PITRESTRAINED-AT-12.25 PM

15	SEBI Appeal	59/2020	Pia Jhonson and Anr. Vs. SEBI	PARINAM LAW ASSOCIATES ELP
	SEBI Appeal	473/2021	Pia Johnson Vs. SEBI	PARINAM LAW ASSOCIATES

515-DISPOSAL-CODE-INFORMATIONBROCHURE-AT-12.30PM

16	IRDA-MISCAPPLIC ATION	9/2021	SALASAR SERVICES INSURANCE BROKERS LTD-INTERIM REL Vs.	Mr.Dhiraj Mhetre
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Securities Appellate Tribunal
IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
Coram - Presiding Officer//Members
CIVIL CAUSE LIST OF DATE :18/11/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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IRDA

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :18/11/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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(Main Matter Number :IRDA Appeal/0000007/2021)

IRDA Appeal	7/2021	SALASAR SERVICES INSURANCE BROKERS PVT. LTD. Vs. IRDA	Mr.Dhiraj Mhetre
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Sub Matter : IRDA-MISCAPPLICATION/0000009/2021
 Sub Matter(Disposed) : IRDA-MISCAPPLICATION/0000008/2021

431-ADMDISPOSAL-COURTCODE-CASHFO-AT12.35P.M.

17	SEBI Appeal	87/2021	Reliance Industries Limited Vs. SEBI	AZB and Partners, Mr. Amey Nabar, Representative K. Ashar and Co.
	SEBI Appeal	88/2021	Mukesh D. Ambani Vs. SEBI	AZB and Partners, Mr. Amey Nabar, Representative K. ASHAR AND CO.
	SEBI Appeal	89/2021	Navi Mumbai SEZ Pvt. Ltd. Vs. SEBI	M/s. Krishnamurthy and Co. K. ASHAR AND CO.
	SEBI Appeal	90/2021	Mumbai SEZ Ltd. Vs. SEBI	M/s. Krishnamurthy and Co. K. ASHAR AND CO.

500-ADMDISPOSAL-COURTCODE-TATIAWTM-AT-12.37P.M.

18	SEBI Appeal	570/2021	TATIA GLOBAL VENNTURE LIMITED AND ORS. Vs. SEBI	Prakash Shah and Associates
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508-DISPOSAL-CODE-FRAUDULENTTRANSFER-AT-12.40PM

19	SEBI Appeal	575/2021	IL AND FS SECURITIES SERVICES LIMITED Vs. SEBI	Cyril Amarchand Mangaldas
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Sub Matter(Disposed) : Misc. Application/0000982/2021